

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:240  
ANSWERED ON:22.07.2015  
Mid-Day Meal Scheme  
Koli Shri Bahadur Singh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether any quantity has been prescribed for various ingredients including pulses, edible oil and vegetables under the Mid-Day Meal Scheme (MDMS) and if so, the details thereof;
- (b) the cost of foodgrains and other ingredients including cooking cost decided by the Government at National/State level under MDMS;
- (c) whether the Government proposes to permit the States to work out the cost of various items as per prevailing rates and also meet 75% of the actual expenditure incurred by the States on the items included in cooking cost and if so, the details thereof;
- (d) if not, whether the Government proposes to review the cooking cost norms on quarterly basis and if so, the details thereof; and
- (e) the mechanism put in place by the Government to monitor and improvise MDMS?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a) The quantity has been prescribed for various ingredients under the Mid Day Meal Scheme (MDMS) and as follows:

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SI.No. Items Quantity per day / child
Primary Upper Primary
1 Foodgrain (Rice / Wheat) 100 gm 150 gm
2 Pulses 20 gm 30 gm
3 Vegetables (leafy also) 50 gm 75 gm
4 Oil & Fat 5 gm 7.5 gm
5 Salt & Condiments As per need As per need
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(b) to (e): The cost of foodgrains is ` 5650 per metric tonne for Rice and ` 4150 per metric tonne for Wheat at BPL rate under MDMS. The cooking cost, which includes the cost of all ingredients except foodgrains, is ` 3.59 per child per day for primary stage and ` 5.38 per child per day for upper primary stage. The cooking cost is shared between the Centre and the States in the ratio of 90:10 for NER States and 75:25 for other States. The Cooking Cost was revised upward by 7.5% till 2014-15 in consultation with Ministry of Finance.

An elaborate monitoring mechanism exists at the State and the Central level for smooth implementation of the scheme. At national level, an Empowered Committee, headed by Minister of HRD, National level Steering-cum-Monitoring Committee (NSMC) and Programme Approval Board (PAB) headed by Secretary (SE&L) monitor the Scheme and suggest policy measures for effective implementation of the Scheme. At the State level, State level Steering-cum-Monitoring Committee headed by Chief Secretary and at the District Level Committee under the Chairpersonship of senior most Member of Parliament of Lok Sabha monitors the scheme. Joint Review Mission (JRM) headed by experts also reviews the scheme. In addition, 38 independent Monitoring Institutes (MIs) have been engaged for monitoring and evaluation of the scheme on half-yearly basis. Besides above, the Guidelines also envisage monitoring of 25% of the schools on quarterly basis by the officials of the States / UTs. The Ministry of HRD has also launched Management Information System (MIS) for monitoring of the Scheme.

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